

Let me share with this august House that Delhi has been put under red alert because there has been special information with us that terrorists from Punjab are coming to Delhi. This is not the only office that these forces are placed. These forces are placed at various premises to spot out the terrorists. This has been broadly televised and given to the Press and also made known through the radio that Delhi has been put under alert and these people were posted outside the office of the Janata Party and not inside the office of the Janata Party.

SHRI ARIF MOHAMMAD KHAN : We want your ruling Sir.

MR. SPEAKER : It is under my consideration. I cannot give a ruling.

(Interruptions)

12.33 hrs.

PAPERS LAID ON THE TABLE

Annual report on Industrial and Commercial Undertakings of Central Government (Public Enterprises Survey) for 1986-87 (Vols I-III)

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : Sir, on behalf of Shri J. Vengala Rao, I be to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of Industrial and Commercial Undertakings of the Central Government (Public Enterprises Survey) for the year 1986-87 (Volumes -I to III). [Placed in Library: See No. L.T. 5499/88]

SHRI INDRAJIT GUPTA (Basirhat)

You can dispose of it be referring it to the Privileges Committee.

MR. SPEAKER : I have to see.

PROF. MADHU DANDAVATE (Rajapur) : I have given a regular privilege Notice and Shri Arif Mohammad Khan also has given a regular privilege Notice.

MR. SPEAKER : I have to look onto the matter and decide accordingly.

(Interruptions)

PROF. MADHU DANDAVATE : Have you kept it pending ?

MR. SPEAKER : It is under my consideration.

SHRI INDRAJIT GUPTA : Do you expect us to believe this cock and bull story ?

MR. SPEAKER : I don't know, when have I asked you to ? Have I requested you to accept anything ?

PROF. MADHU DANDAVATE : We take it that it is under your consideration *(Interruptions)*

Annual Report of and Review on Indian Institute of Forest Management, Bhopal for 1986-87

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian institute of Forest Management, Bhopal, for the year 1986-87.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above [Placed in Library See No. L.T. -5500/88]

SHRI INDRAJIT GUPTA : You are passing over it, you are going on to something else without telling us.

MR. SPEAKER : I have told you earlier..(Interruptions)...

If you cannot listen to it, it is not my problem. I am considering. You wanted a statement, you had that.

Notification under Proviso to Article 309 of the Constitution and under Major Port Trusts Act and Statements regarding delay in laying papers under sub-section (2) of section 103 of the said Act

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I beg to lay on the Table—

(1) A copy of the Ministry of Surface Transport (Transport Wing) Electronic Data Processing Assistant Recruitment Rules, 19987 (Hindi and English versions) published in Notification No. G.S.R. 897 in Gazette of India dated the 28th November, 1987 issued under proviso to Article 309 of the Constitution. [Placed in Library See No. LT - 5501/87]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

(i) G.S.R. 808 (E) published in Gazette of India dated the 21st September, 1987 approving the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Second Amendment Regulations 1987.

(ii) G.S.R 858 (E) published in Gazette of India dated the 15th October, 1987 approving the Visakhapatnam Port Employees' (Compassionate Fund) Amendment Regulations, 1987.

(iii) G.S.R 861 (E) published in Gazette of India dated the 16th October, 1987 approving the Calcutta Port Trust Employees' (Leave) (First Amendment) Regulations, 1987.

(iv) G.S.R. 940 (E) published in Gazette of India dated the 30th November, 1987 approving the New Mangalore Port Trust, Employees (Grant of Advances for building of Houses) Second Amendment Regulations, 1987.

(v) G.S.R. 950 (E) published in Gazette of India dated the 2nd December, 1987 approving the Cochin Port Employees (Temporary Service) Second Amendment Regulations, 1987.

- (vi) G.S.R. 86 (E) published in Gazette of India dated the 9th December, 1987 approving the Cochin Port Employees (Allotment of Residence) Second Amendment Regulations, 1987.
- (vii) G.S.R. 988 (E) published in Gazette of India dated the 16th December, 1987 approving the Cochin Port Employees (Classification, Control and Appeal) Amendment Regulations, 1987.
- (viii) G.S.R. 993 (E) published in Gazette of India dated the 17th December, 1987 approving the Bombay Port Trust Employees (Conduct) Amendment Regulations, 1987.
- (ix) G.S.R. 94 (E) published in Gazette of India dated the 17th December 1987, approving the Bombay Port Trust Employees (Conduct) Amendment Regulations, 1987. [Placed in Library See No. LT-5502/88]
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (i) of section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government on the working of the Indian Road Construction Corporation Limited, New Delhi, for the year 1986-87.
- (ii) Annual Report of the Indian Road Construction Corporation Limited, New Delhi, for the year 1986-87 along with Audited Accounts and the comments of Comptroller and Auditor General thereon. [Placed in Library See No. LT 5503/88]
- (b) (i) Review by the Government on the working of the Dredging Corporation of India Limited, New Delhi, for the year 1986-87.
- (ii) Annual Report of the Dredging Corporation of India Limited, New Delhi, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of item (3) above. [Placed in Library. See No. LT-5504/88]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of Visakhapatnam Dock Labour Board for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visakhapatnam Dock Labor Board for the year 1986-87.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-5505/88]
- (7) (i) A copy of the Annual Admini-

- stration Report (Hindi and English versions) of the Madras Port Trust for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Port Trust for the year 1986-87.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No.LT.5506/88]
- (9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tuticorin Port Trust for the year 1986-87.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No.LT.5507/88]
- (11) A copy each of the following papers (Hindi and English versions), under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:-
- (a) (i) Annual Accounts of the Nhava Sheva Port Trust for the year 1986-87 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Nhava Sheva Port Trust for the year 1986-87.[Placed in Library. See No. LT-5508/88]
- (b) (i) Annual Accounts of the Mormugao Port Trust for the year 1986-87 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Mormugao Port Trust for the year 1986-87.[Placed in Library. See No. LT 5509/88]
- (c) (i) Annual Accounts of the Cochin Port Trust for the year 1986-87 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Cochin Port Trust for the year 1986-87. [Placed in Library See No. LT. 5510/88].
- (d) (i) Annual Accounts of the New Mangalore Port Trust for the year 1986-87 together with Auditor Report thereon
- (ii) Review by the Government on the Audited Accounts of the New Mangalore Port Trust for the year 1986-87 [Placed in Library. See No. LT-5511/88]
- (e) (i) Annual Accounts of the Tuticorin Port Trust for the year 1986-87 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Tuticorin Port Trust for the year 1986-87. [Placed in Library. See No. LT-5512/88]
- (f) (i) Annual Accounts of the Madras Port Trust for the year

1986-87 together with Audit Report thereon.

- (ii) Review by the Government on the Audited Accounts of the Madras Port Trust for the year 1986-87. [Placed in Library. See No. LT-5513/88]
- (12) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT-5508 to 5513/88]

Annual Report and Review on Banaras Hindu University for 1985-86 and Annual Report of and Review on Pondicherry University, Pondicherry from 16.10.85 to 31.3.87

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Banaras Hindu University for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5514/88]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Pondicherry, for the period from

16th October, 1985 to 31st March, 1987.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pondicherry University, Pondicherry, for the period from 16th October, 1985 to 31st March, 1987. [Placed in Library. See No. LT-5515/88]

Annual Report and Annual Accounts of and Review on Indian Council of Medical Research, New Delhi, for 1986-87 and a statement regarding delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1986-87 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Medical Research, New Delhi, for the year 1986-87.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5516/88]

[Translation]

[Placed in Library. See No. LT-5518/88]

Notification under Calcutta Metro Railway (Operation and Maintenance) Temporary Provision Act and Review on and Annual Report of Indian Railway Construction Company Ltd., New Delhi, for 1986-87 etc.

12.34 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Thirty-sixth Report

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): Mr. Speaker, Sir, I beg to lay the following papers on the Table of the House with your permission:-

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): Sir, I beg to present the Thirty-sixth Report (Hindi and English versions) of the Committee on Public Undertakings on Action taken by Government on the recommendations contained in their Twenty-seventh Report on Nomination of Directors by Financial Institutions.

- (1) A copy of the Metro Railway (Carriage of Baggage) Rules, 1988 (Hindi and English versions) published in Notification No. S.O. 127 (E) in Gazette of India dated the 25th January, 1988 under sub-section (3) of section 22 of the Calcutta Metro Railway (Operation and Maintenance) Temporary Provisions Act, 1985. [Placed in Library. See No. LT-5517/88]

[English]

MR. SPEAKER: Now the House will take up matters under Rule 377. Mr. Somnath Rath.....

(Interruptions)

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

MR. SPEAKER: I have allowed Mr. Somnath Rath. Nobody except Mr. Rath will go on record. I have not allowed any other member.

(Interruptions)**

- (i) Review by the Government on the working of the Indian Railway Construction Company Limited, New Delhi, for the year 1986-87.

12.35 hrs.

MATTERS UNDER RULE 377

- (ii) Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1986-87 alongwith Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[English]

- (I) Demand for a Low Power T.V. Transmitter in Bhanjanagar (Orissa)

SHRI SOMNATH RATH (Aska): The